

*[English]***Financial Assistance given by CAPART**

*339. SHRI BHARTRAHARI MAHTAB :
SHRI A.F. GOLAM OSAMNI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of projects taken up with the assistance of Council for Advancement of People's Action and Rural Technology (CAPART) in Orissa and Assam during the last three years;

(b) the details of achievements made therefrom ; and

(c) the details of mechanism adopted to supervise these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The details of the projects taken up with the assistance of Council for Advancement of People's Action and Rural Technology (CAPART) in Orissa and Assam during the last three years are as follows :-

Orissa	(Rs. in lakhs)		
	No. of Projects	Amount Sanctioned	Amount released
1995-96	55	359.93	192.26
1996-97	123	275.75	162.16
1997-98	77	137.80	79.04
Total	255	773.48	433.46

Assam	(Rs. in lakhs)		
	No. of Projects	Amount Sanctioned	Amount released
1995-96	30	142.17	113.34
1996-97	32	286.70	39.26
1997-98	34	88.05	68.13
Total	96	516.92	220.73

(b) Out of 96 projects sanctioned in Assam about 45 projects stand completed and remaining are ongoing. Similarly in respect of Orissa 8 projects stand completed and 247 remaining are ongoing.

(c) Projects submitted by the voluntary organisations are monitored at various stages such as prior to funding (pre-funding appraisal), during execution (mid term appraisal), and after completion of the projects (post evaluation). The appraisal/evaluation of the projects is done by empanelled project evaluators namely, institutions experts or by CAPART's own officers.

Inter-Linking Air Services on Vayudoot System

*340. SHRI SUSHIL KUMAR SHINDE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether a number of airstrips including at Solapur were used a Vayudoot and are now lying out of use since the closure of Vayudoot ;

(b) if so, the reasons therefor and the total cost locked in such air strips and other infrastructure;

(c) whether there is any proposal to revive inter-linking air services on the pattern of Vayudoot through public or private airways; and

(d) if so, decision taken thereon ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes, Sir. Operations to most of these stations on Vayudoot network were discontinued due to shortage of capacity and losses incurred in the operation of services there. Since many of these airports/airfields are fit for use only by small aircraft of 50 seater or less capacity, shortage of these aircraft with Indian Airlines and other scheduled operators does not permit operation to these stations. The total amount of money locked up in respect of these idle airports is approximately Rs. 245 lakhs. All the assets lying in these airfields have been fully depreciated except building, on which the annual depreciation works to approximately Rs. 3.10 lakh.

(c) and (d) No, Sir. Airline operators are, however, free to operate to new stations based on their commercial judgement subject to viability and compliance with the route dispersal guidelines.

Transportation Facility to People of Indo-Myanmar Border

*341. SHRI TH. CHAOBA SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether the Defence Forces have imposed any restrictions on construction of roads within 25 kms of Indo-Myanmar Border in Manipur;

(b) if so, the reasons therefor; and

(c) the alternate measures being taken by the Government to provide transportation facilities to the inhabitants of the area ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) As per the existing instructions construction of roads within a 25 km belt of the International Border with Myanmar requires prior clearance of the Ministry of Defence for security reasons. These restrictions have been laid down by the Ministry of Defence to ensure that no construction/improvement of roads take place in the border